

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1017**  
**TO BE ANSWERED ON 17<sup>TH</sup> DECEMBER, 2018**

**DBTK for Kerosene**

†1017. SHRI NIHAL CHAND:

पेट्रो लयम और प्राकृतिक गैस मंत्री

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government proposes to start any scheme of Direct Benefit Transfer for Kerosene (DBTK) and if so, the details thereof;
- (b) whether the Government proposes to review or enhance the commission of the wholesale dealers of Kerosene;
- (c) if so, the details thereof; and
- (d) whether it is mandatory or optional for the State Government to enhance the commission of wholesale dealers as per the circular of the Government and if so, the details thereof?

**ANSWER**

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS**  
**(SHRI DHARMENDRA PRADHAN)**

- (a) Under DBTK Scheme, a State has the option of undertaking Direct Transfer of subsidy into the bank account of PDS SKO beneficiaries or take voluntary cut out of PDS –SKO allocation or both. Cash incentive on the subsidy savings is given to implementing States as per the Scheme guidelines. Currently, Jharkhand has implemented DBTK in the entire State. States/UTs of Karnataka, Telangana, Haryana, Nagaland, Bihar, Gujarat, Rajasthan, Goa, Andhra Pradesh, Puducherry and Maharashtra have undertaken voluntary cut.
- (b) & (c) The commission for wholesale dealers of PDS kerosene has been revised with effect from 4<sup>th</sup> October, 2018 as per details given below:

Particulars	₹/KL
Wholesale Dealers (Form XV)	1,016.37
Wholesale Dealers (Other than Form XV)	1,005.95

- (d) The rates of wholesale dealers' commission approved by the Central Government serve as guidelines for the State/District/ local authorities to fix the retail (consumer) selling price of kerosene in urban/semi urban and rural areas.

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